

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 116

CP. No. 217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.... Petitioner

Vs.

Celebration City Projects Pvt. Ltd.

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 04.12.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

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For the Respondent(s):-

Ms. Kriti Pathak, Avdv. for Jai Mahaan
(intervener)

ORDER

For order see, CP No. (IB)-740(PB)/2018.

04.12.2019
Aarti Makker